

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/261/ (IB)/2017
NAME OF THE PETITIONER(S) : MANIPAL TECHNOLOGIES LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTILLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. PRATHEEP
For
P. SARAVANNA SARMATHYAN. Counsel for Respondent
K. ASHOK KUMAR Counsel for Petitioner

ORDER

Court time is over. Matter is adjourned. Put up on 01.08.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)